

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2023 #
TO BE ANSWERED ON 10TH MARCH, 2026**

IMPLEMENTATION OF SHRESTH

2023 # SHRI TEJVEER SINGH:

SHRI MITHLESH KUMAR:

DR. PARMAR JASHVANTSINH SALAMSINH:

SHRI DEEPAK PRAKASH:

SHRI NARAYANA KORAGAPPA:

SHRI ASHOKRAO SHANKARRAO CHAVAN:

SHRI LAHAR SINGH SIROYA:

SHRI S. SELVAGANABATHY:

SHRI RYAGA KRISHNAIAH:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the present status of rollout and implementation of the State Health Regulatory Excellence Index (SHRESTH) introduced by the Central Drugs Standard Control Organisation (CDSCO), indicating State/UT-wise progress;
- (b) the criteria, benchmarks and performance indicators prescribed under the Index for assessment of State and UT drug regulatory authorities;
- (c) whether any deficiencies, operational issues, or challenges have been observed during the initial phase of implementation; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (d): The State Health Regulatory Excellence Index (SHRESTH) has been operationalized and was launched by the Ministry of Health & Family Welfare on 12th August, 2025. States submit the data on predefined metrics to Central Drugs Standard Control Organization (CDSCO) which is collected by 25th of every month; scored and shared with all States/UTs.

SHRESTH Index is a virtual gap assessment tool designed to assist States/UTs to assess their current regulatory status. It provides a structured framework for evaluating key regulatory functions such as inspections, licensing, & product testing and encourage improved compliance and timely regulatory action through periodic scoring and benchmarking.
